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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.09.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.156/BB/ 2020	For admission	Sec 7 of I&B code 2016	Punjab National Bank(Interna tional) Ltd	Mithilesh Kumar Pandey, Advocate	Gokul Superspeciali ty Hospital Pvt Ltd	Pramod N kathavi (Objection not yet filed)

ADVOCATE FOR PETITIONER/s:

MITHILESH KUMAR PANDEY

RACHANA BHARADWAJ

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Mithilesh Kumar Pandey, learned Counsel for the Petitioner and Ms. Rachana Bharadwaj, learned Counsel for the Respondent through Video Conference.

Ms. Rachana Bharadwaj, Ld. Counsel for the Respondent submits that a week's time is needed to file objections. Ld. Counsel for the Respondent is directed to file objections by 09.09.2020 by duly serving the copy on the Petitioner.

Post the case on **16.09.2020**.



Member (T)

Krishna

Verified


Court Officer



Member (J)